

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

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|---------------------------------------|---|
| PETITION No./IA No. | CP(IBC)/05/KOB/2024 |
| SECTION | SEC 7 IBC R/W RULE 4 NCLT. |
| NAME OF PARTIES | T S JAYAPRAKASH & JAMES THOMAS V/S DAVANI SILKS PRIVATE LIMITED |
| PETITIONERS ADVOCATE/ PROFESSIONAL | CS ARUN KAMALOLBHAVAN |
| RESPONDENTS ADVOCATE/ PROFESSIONAL | |

22 March 2024

O R D E R

CP(IBC)/05/KOB/2024

Learned Authorised representative, Mr. Arun Kamalolbhavan appears on behalf of the Petitioners through virtual mode. Learned representing Counsel, Mr Arun Johny appears on behalf of the Respondent and submits that he has filed the reply affidavit, however, the said reply is lying in defect with the Registry.

Counsel for the Respondent is directed to rectify the defects as pointed out by the registry and place it on record the reply affidavit at least 2 days before the next date after serving copy of the same on the counsel appearing for the Petitioner.

List this matter for further consideration on **04.04.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**